

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated Guwahati the 8th of February, 2024

NO. HC.VII-100(Pt.-VIII)/2010/1029/A #### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers to participate in the programme(s) shown against their name, scheduled to be held at the National Judicial Academy, Bhopal:

Sl. No.	Prog. No.	Prog. Date.	Name of the Programme	Name of nominated Officers	Ph. No.	Email Id.
1.	P-1392	02-03-2024 to 03-03-2024	Conference on Matrimonial Laws	Smti Shabnom Choudhury, District & Sessions Judge, Bajali	8134067038	shabnomchoudhury123@gmail.co
				Smti Tripti Ari, Addl. District & Sessions Judge, FTC, Karimganj	9435083170	ari_tripty@yahoo.co.in
2.	P-1394	09-03-2024 to 10-03-2024	National Seminar on Criminal Justice Administration	Shri Arup Jyoti Baishya, Chief Judicial Magistrate, Baksa	9707806503	dmharup@gmail.com
				Shri Ajoy Kumar Basumatary, Chief Judicial Magistrate, Dhubri	7896223309	dbcjm@gmail.com

The aforesaid Officers are directed to attend the respective training programmes accordingly.

The nominated participants are also requested to go through the joining instructions available at the NJA website.

By order,
Sd/- S.Dhar

REGISTRAR (JUDICIAL)

Memo No. HC.VII-100(Pt.-VIII)/2010/1030-1043/A, Dated 08-02-2024

Copy for information & necessary action to:

1. The Hon'ble Director, National Judicial Academy, Suraj Nagar PO, Bhopal – 462044, Madhya Pradesh.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.

3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].

4. The Registrar (Admin /Vigilance/Estt.), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. Smti Shabnom Choudhury, District and Sessions Judge, Bajali.
7. Smti Tripti Ari, Addl. District and Sessions Judge, FTC, Karimganj.
8. Shri Arup Jyoti Baishya, Chief judicial Magistrate, Baksa.
9. Shri Ajoy Kumar Basumatary, Chief Judicial Magistrate, Dhubri.

The nominated participants are requested to intimate their travel plans in writing to the NJA, Bhopal well in advance (at least 3 days) by email at liaisonoffice@nja.gov.in to enable the Academy to provide transport facility from the airport/railway station.

The nominated participants who are attending the training programme for the first time are also requested to deposit one-time Registration Fee of Rs. 1000/- (One thousand) plus GST of Rs. 180/- i.e., a total of Rs. 1180/-.

The nominated participants are requested to pay Lodging & Boarding charges @ Rs. 2500/- (Rupees Two Thousand Five Hundred) plus GST (Rs. 300/- at present) i.e., a total of Rs. 2,800/- per day or part of the day, per person.

No spouse, children, relatives and personal staff are permitted to accompany the nominated participants.

The nominated participants are also requested to carry their officially allotted Laptop/tablets, etc. with them while attending the programme.

10. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately to the official website of the Gauhati High Court, Guwahati).

11. The Administrative Officer, Judicial Academy, Assam with a request to place the notification before the Hon'ble Director, Judicial Academy.

12. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

13. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)


REGISTRAR (JUDICIAL)